

ACT No. XX OF 1939.

[PASSED BY THE INDIAN LEGISLATURE.]

(Received the assent of the Governor General on the 21st April, 1939.)

An Act to provide for the continuance for a further period of the protection conferred on the sugar industry in British India.

WHEREAS it is expedient to provide for the continuance for a further period of the protection conferred on the sugar industry in British India, and to extend the date before which the Central Government is required under section 3 of the XIII of 1932. Sugar Industry (Protection) Act, 1932 to lay before the Indian Legislature the proposals referred to in the said section ;

It is hereby enacted as follows :—

1. This Act may be called the Sugar Industry (Protection) Act, 1939. Short title.

2. In section 3 of the Sugar Industry (Protection) Act, 1932, for the figure " 1939 " the figure " 1941 " shall be substituted. Amendment of section 3 of Act XIII of 1932.

*3. In Item No. 17 of the First Schedule to the Indian Tariff Act, 1934— Amendment of First Schedule to Act XXXII of 1934.

- (a) in the fourth column, for the words and figures " plus Rs. 7-4-0 per cwt." the words and figures " plus Rs. 6-12-0 per cwt." shall be substituted ;
- (b) in the last column, for the figure " 1939 " the figure " 1941 " shall be substituted.

* This section came into effect on the 1st April, 1939, by virtue of a declaration inserted in the Bill under the Provisional Collection of Taxes Act, 1931 (XVI of 1931).

Price anna 1 or 1½d.

GIPD—L 69LD—24-6-39—4,500.